309

310

- Newspapers/journals should have an uninterrupted and regular publication for a period of not less than four months and should comply with the provisions of Press & Registration of Books Act, 1867 before they qualify for consideration for placing Government advertisements. For quarterly journals, they have
- to bring out at least two issues before they are considered.
- 4. Newspapers/journals should have the following minimum print area to be acceptable for Government advertising:

Periodically	Print area not less than
Dailies	760 St. Col. Cms.
Weeklies & Fortnightlies	480 St. Col. Cms.
Monthlies & Other Periodicals	960 St. Col. Cms.

Exceptions might be made in the case of newspapers/journals published in tribal language or primarily for tribal readership.

 Circulation of all newspapers/journals should be certified by a Chartered Accountant or by a Professional and reputed accounts body or institution

Retirement age for Pilots

- 1014. SHRI PRAFUL PATEL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether the Directorate General of Civil Aviation has allowed pilots to fly till they reach the age of sixty;
 - (b) if so, the reasons therefor;
- (c) whether the Government have considered the growth of uemployed persons in this field; and
- (d) if so, the reasons therefor and the measures taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (d). Prior to 1991 there was no prescribed maximum age for issue of licence to Pilots. Taking into consideration reliant factors such as safety in commercial aviation, requirement of Pilots and their employment status, Government have prescribed with effect from 7.2.91 the maximum age for issue of Professional Pilots licence at 60 years.

Cochin Airport

1015. PROF. K.V. THOMAS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether there is any proposal for modernisation and expansion of the runway of Cochin airport;
 - (b) if so, the details thereof:
- (c) whether there is any proposal to construct a new airport at Cochin; and
 - (d) if so, the details thereof?